

NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI

(12)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 14/11/2017 AT 10.30 AM

PRESENT: SHRI CH. MOHD SHARIEF TARIQ, MEMBER – JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/133/2016  
NAME OF THE PETITIONER(S) : S. Venkatesh & another  
NAME OF THE RESPONDENT(S) : M/s Cenney Hotels Private Limited & 3 others  
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
	V. Hari Kumar for Jyoti & Sonu	for petitioner	V. Hari Kumar
2	CBI VISANU	COUNSEL FOR R-4	Chil.
3.	M. Roshan Adiq. for Harishankar Mani	Counsel for R2 & R3	M. Roshan Adiq.

**ORDER**

Counsels for both the parties are present. Counsel for the Respondent prayed for time to make final written submissions and to supplement the same with oral submissions. At request, time is enlarged. Put up on **23.11.2017 at 10.30 A.M.**

Sd -  
MEMBER (TECHNICAL)  
ghk

Sd -  
MEMBER (JUDICIAL)